

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 370/2021

IN THE MATTER OF:

MANOJ KUMAR RAY

...APPLICANT(s)

VERSUS

STATE OF UTTAR PRADESH

...RESPONDENT(s)

INDEX

S. NO.	PARTICULARS	PAGE NO.
1.	AFFIDAVIT BY THE DISTRICT MAGISTRATE, BALLIA, STATE OF U.P. IN COMPLIANCE OF ORDER DATED 31.10.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI	
2.	A COPY OF THE REPORT DATED 27.01.2026 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-1	
3.	A COPY OF THE CONSTRUCTED SOAK PITS IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-2	

THROUGH COUNSEL

A handwritten signature in black ink, appearing to read 'Bpsjadon', with a long horizontal stroke extending to the right.

BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE STATE OF U.P.

bhanwar09jadon@gmail.com | 6375115224

DATE: 31.01.2026

PLACE: NOIDA

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ORIGINAL APPLICATION NO. 370/2021**

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**AFFIDAVIT BY THE DISTRICT MAGISTRATE, BALLIA, STATE OF U.P.
IN COMPLIANCE OF ORDER DATED 31.10.2025 PASSED BY THE
HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW
DELHI**

I, Mangala Prasad Singh, aged about 54 years, S/o T.R. Singhs, posted as District Magistrate, Ballia, do hereby solemnly affirm and state as under:

1. I, the Deponent, am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.



BACKGROUND OF THE MATTER

2. That the present matter pending before the Hon'ble Tribunal pertains to the issue of discharge of sewage and solid waste in Katahal drain connected to river Ganga in district Ballia, UP.

3. That the Hon'ble Tribunal vide order dated 31.10.2025 has directed the State of UP to place on record the details of two drains of the rural side. The operative part of the order is as stated below:

“...1. Learned Counsel appearing for the State submits that there are six drains by the urban side of the Katahal drain and two drains on the rural side. He submits that in the supplementary affidavit filed on 29.10.2025, the details of six drains on the urban side have been disclosed. He has sought three weeks' time to file the details of two drains of the rural side. The prayer is accepted...”

4. That the Block Development Officer, Ballia has submitted a report dated 27.01.2026 to the Deponent submitting the details of the 2 drains on the rural side in Ballia.

A copy of the Report dated 27.01.2026 is annexed herewith and marked as

ANNEXURE-1.

**DETAILS OF THE RURAL SIDE DRAINS AND PROPOSED
REMEDIAL MEASURES**

I. NIDHARIYA DRAIN-

5. That the Nidhariya Drain discharges into the Kathal Drain at kilometre 3.10 and has a total length of 4 kilometres (*geo coordinates- **Head point** 25.75 latitude, 84.12 longitude; **Tail point** 25.76 latitude, 84.13 longitude*).

6. That at present, grey water from the residential area is being discharged into the Kathal Drain. It is pertinent to mention that wastewater of about 0.25 MLD from approximately 50 households of the Gram Panchayat Parmandapur flows into the said drain.

7. That for grey water at kilometre 3.10 (tail/discharge point), cleaning of the Nidhariya Drain was carried out and water hyacinth has been removed. Further, as an additional measure, embankment was constructed using 60 sandbags and an iron mesh was also installed, so as to ensure that the water from the Nidhariya Drain entering the Kathal Drain is free from weeds, polluted silt, and other contaminants.

8. That for the sewage management, under the Solid and Liquid Waste Management (SLWM) scheme in Gram Panchayat Parmandapur, construction of 26 soak pits and an additional 15 soak pits from the tied funds of the 15th Finance Commission was proposed. Under the SLWM scheme, construction of 20 soak pits out of 26 soak pits has already been completed. **The remaining soak pits shall be constructed by the Gram Panchayat within the next three months.**

A copy of the constructed soak pits is annexed herewith and marked as **ANNEXURE-2.**

9. That it is pertinent to note that the sewage generated from 50 households is being collected in the above constructed soak pits. That for the treatment of the sewage collected in the soak pits, once it is about to full, it is uncovered and left to be dried. Subsequently, hard silt is dug out and treated further turning it as manure.

II. KATHAL CUT DRAIN

10. That the Kathal Cut Drain (*geo coordinates- **Head point** 25.80 latitude, 84.13 longitude; **Tail point** 25.80 latitude, 84.13 longitude*) discharges into the Kathal Drain at kilometre 6.550. The said drain having only the

rainwater discharge of meets the Kathal Drain at kilometre 6.550 from the point of origin and merges within the limits of Gram Panchayat Brahmain.

The said area is away from the habitation, and only rainwater flows into this drain. The total length of the said drain is 2.2 kilometres.

III. TREATMENT/REMEDICATION OF THE RAINWATER/GREY WATER OF BOTH THE RURAL SIDE DRAINS

11. That it is humbly submitted before the Hon'ble Tribunal that the grey water/ rainwater being discharged in the Kathal drain from the Rural side shall be treated by tapping of the drain at the downstream to the SPS situated at Civil Line Zone which will then be diverted to the constructed 20 MLD STP situated at Chhorhar Village, Ballia. Therefore, it shall be ensured that no untreated water is discharged into River Ganga through the Kathal Drain.

12. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

13.I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.


DEPONENT

VERIFICATION

Verified at BALLIA on this 31 day of January, 2026,
that the contents of the above affidavit from paragraphs 1 to 13 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.


DEPONENT

Registar No. ⁰¹ Serial No. (114) Date 31.01.2026
Solemnly Affirmed & Declared Befor Me
by he Deponet who is Identified
by Shri. S. S. S.
M. Palou
31.01.2026
Jagadish Singh Yadav
NOTARY BALLIA
Govt.Of.India





खण्ड विकास अधिकारी
हनुमानगंज - बलिया

सेवा में,

1. उपायुक्त श्रम रोजगार (मनरेगा) बलिया
2. जिला पंचायत राज अधिकारी बलिया
3. अधिशासी अधिकारी, नगर पालिका परिषद

पत्रांक 1245 /कटहल नाला /2025-26

दिनांक:- 27.01.2026

महोदय

कृपया अधोहस्ताक्षरी के पत्र सं० 864/कटहल नाला /2025-26 दिनांक 30.10.2025 की संज्ञान लेने का कष्ट करें। जिसके माध्यम से ओए संख्या 370/2021 (मनोज कुमार राय और अन्य बनाम उ० प्र० राज्य और अन्य) में मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 18/8/25 के पैरा 1 एवं दिनांक 18/12/24 के आदेश के पैरा 8-10 के संबंध में शपथ-पत्र में शामिल करने हेतु कटहल ड्रेन (ग्रामीण क्षेत्र) में अनुपचारित सीवेज छोड़ने वाले नालों के विवरण एवं उसके सापेक्ष प्रस्तावित उपचारात्मक कार्यों का विवरण उपलब्ध कराया गया था।

उक्त के क्रम में क्रम संख्या 1 पर उल्लिखित निधारिया ड्रेन जोकि कटहल नाले के कि०मी० 3.10 पर गिरती है एवं जिसकी लम्बाई 4 किलोमीटर है, के सापेक्ष प्रस्तावित उपचारात्मक कार्यों के विवरण में, तत्पश्चात किये गये कार्य निम्नानुसार है।

1. किलोमीटर 3.10 पर (टेल प्वाइंट) पर निधारिया ड्रेन पर साफ-सफाई कराकर जल कुंभी को निकाला गया एवं 60 बोरी बालू बैग से बन्धा बना कर लोहे की जाल लगाया गया ताकि कटहल ड्रेन में उतरने वाला निधारिया ड्रेन जल, खरपतवार, अन्य दुषित गाद आदि से मुक्त होकर मिले। मौके पर किये गये कार्यों की Geo-tag फोटो संलग्न कर प्रेषित है।

संलग्नक:- उपरोक्तानुसार

(सूर्य प्रकाश)

खण्ड विकास अधिकारी
हनुमान गंज, बलिया

पत्रांक व दिनांक उपरोक्तानुसार
प्रतिलिपि

निम्नांकित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. मुख्य विकास अधिकारी महोदय बलिया ।
2. जिलाधिकारी - महोदय बलिया की सेवा में सादर सूचनार्थ प्रेषित ।

(सूर्य प्रकाश)

खण्ड विकास अधिकारी
हनुमान गंज, बलिया

प्रषक,

खण्ड विकास अधिकारी,
हनुमानगंज-बलिया।

सेवा में,

- 1-उपायुक्त श्रम रोजागार (मनेरगा) बलिया।
- 2-जिला पंचायत राज अधिकारी बलिया,
- 3-अधिशारी अधिकारी, नगर पालिका परिषद बलिया।

पत्रांक 864 / कटहल नाला / 2025-26

दिनांक 30.10.2025

महोदय,

कृपया ओ ए संख्या 370/2021 (मनोज कुमार राय और अन्य बनाम उ0प्र0 राज्य और अन्य) में माननीय राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 18.09.2025 के पैरा 1 और दिनांक 18.12.2024 के आदेश के पैरा 8-10 के सम्बन्ध में शपथ पत्र में शामिल करने के लिए कटहल ड्रेन (ग्रामीण क्षेत्र) में अनुपचारित सीवेज छोड़ने वाले नालो का विवरण एवं उसके सापेक्ष प्रस्तावित उपचारात्मक कार्यों का विवरण निम्नवत है:-

नाले का विवरण	प्रस्तावित उपचारात्मक कार्यों का विवरण
1-निघरिया ड्रेन कटहल नाला के किमी0 3.10 पर गिरती है। जिसकी कुल लम्बाई 4 किमी0 है।	निघरिया ड्रेन ग्राम पंचायत परमन्दापुर के रियायशी भाग से होकर गुजरती है। जिसमें कुछ रियायशी भाग का आंशिक जल वर्तमान में कटहल नाले में भी गिर रहा है। यहाँ पर यह भी सूच्य है कि ग्राम पंचायत के लगभग 50 घरों का पानी ही उक्त ड्रेन में गिरता है। अपशिष्ट प्रबंधन के दृष्टिगत ग्राम पंचायत परमन्दापुर में टोस, तरल अपशिष्ट प्रबंधन के तहत 26 सोक पीटों एवं ग्राम पंचायत के 15 वे वित्त आयोग के टाइड फण्ड से 15 सोक पीटों का निर्माण कराया जाना था। टोस, तरल अपशिष्ट प्रबंधन के तहत 20 सोक पीटों का निर्माण कार्य पूर्ण करा लिया गया है (जीओटैग, फोटोग्राफ संलग्न)। शेष सोक पीटों का निर्माण आगामी 03 माह में ग्राम पंचायत द्वारा पूर्ण करा लिया जायेगा। इसके अतिरिक्त उक्त योजना के अन्तर्गत Filter Chamber का निर्माण कराया जाना भी प्रस्तावित है। जिसके कार्ययोजना की छायाप्रति संलग्न है। उक्त कार्य भी आगामी 03 माह में ग्राम पंचायत द्वारा करा लिया जायेगा। उपरोक्त के अतिरिक्त मनेरगा योजनान्तर्गत 10 सोक पीटों का निर्माण का भी निर्णय लिया गया है।
2-कटहल कट ड्रेन कटहल नाला के किमी0 6.550 पर गिरती है। जिसकी कुल लम्बाई 2.2 किमी0 है।	कटहल कट ड्रेन जो कटहल नाला के उदगम स्थल से किमी0 6.550 पर गिरती है जो ग्राम पंचायत ब्रम्हाईन में मिलती है। आवादी से दूर है। इसमें मात्र वर्षा का जल ही गिरता है।

ग्राम पंचायत परमन्दापुर में निर्मित 20 सोक पीटों का विवरण निम्नवत है-

- (1) मोहन शैख के घर के पास 2-मुस्ताक खान के घर के पास 3-मुख्तार कुरेशी के घर के पास 4-युनुस खॉन के घर के पास 5-दरितयाक खान के घर के पास 6-अख्तर के घर के पास 7-बेलाक मजिस्द के पास 8-अली अख्तर खॉ के घर के पास 9-नेहाल खॉन के घर के पास 10-अरालम पहलवान के घर के पास 11-कौशर के घर के पास 12-विरेन्द्र प्रसाद के घर के पास 13-सुनील चौबे के घर के पास 14-सज्जाद अंसारी के घर के पास 15-राजेश गुप्ता के घर के पास 16-पूर्ववासी के घर के पास 17-बिलाल के घर के पास 18-लालबच्चा यादव के घर के पास 19-उनेन्द्र के घर के पास 20-मेराज अहमद के घर के पास एवं फोटोग्राफ पत्र के साथ संलग्न है।

उक्त सूचना आपकी सेवा में सादर प्रेषित है।

(सूर्य प्रकाश)

खण्ड विकास अधिकारी
हनुमानगंज-बलिया।

खण्ड विकास अधिकारी
हनुमानगंज-बलिया।

पत्रांक व दिनांक उपरोक्तानुसार।

प्रतिलिपि:-निम्नांकित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मुख्य विकास अधिकारी महोदय बलिया।
2. जिलाधिकारी महोदय बलिया की सेवा में सादर अवलोकनार्थ प्रेषित।





ANNEXURE-2





